GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA

STARRED QUESTION NO:6
ANSWERED ON:24.02.2015
DECLARATION OF PARTS OF MUMBAI AS BAY
Somaiya Dr. Kirit

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether most parts of Mumbai have been declared as bay by some authorities and agency recently and if so, the details thereof;

(b) whether the Environment Ministry/ Coastal Regulation Zone Authority/ Government Departments of Maharashtra have accepted the expert/agency`s report on declaring major area surroundings/in and around Mumbai as bay;

(c) whether the Government proposes to relax earlier restrictions on construction guidelines;

(d) the details of report/decision/ observations/ objections/suggestions received in this regard;

(e) the reaction of the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.6 raised by Dr. Kirit Somaiya on "Declaration of parts of Mumbai as Bay" to be answered on 24/02/2015:

(a) to (e): No, Madam. Coastal Regulation Zone (CRZ) Notification, 2011 regulates the development activities along the sea coast and tidally influenced water bodies including bays. However, Maharashtra Coastal Zone Mana- gement Authority (MCZMA) has informed that as per the reports of National Hydrographic Office (NHO), Dehradun and Institute of Remote Sensing (IRS), Chennai, Mahim Bay and Back Bay have been marked as tidally influenced water bodies which has been upheld by High Court of Bombay in the cases of two specific plot owners. MCZMA has informed that SLPs filed against the above orders of High Court has been dismissed by the Supreme Court.

A representation was received to review the above reports of NHO and IRS in the Ministry. The Government contemplates to examine the subject matter for elaborating the term 'Bay'.